

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1662
TO BE ANSWERED ON 28.12.2017

**STIPEND TO DISABLED PERSONS UNDER SKILL DEVELOPMENT
PROGRAMME**

**1662. SHRI RAJESHBHAI CHUDASAMA:
SHRI G.M. SIDDESHWARA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to reduce employment discrimination by rolling out a scheme to give a minimum stipend to every disabled person from rural areas who gets a job through Government's skill development programme;
- (b) if so, the details thereof;
- (c) the extent to which this scheme is likely to be beneficial;
- (d) the percentage of disabled persons proposed to be covered under the scheme; and
- (e) the timeline for implementing the proposed scheme?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (e): Ministry of Rural Development is undertaking a placement linked skill Development program for rural poor youth under National Rural Livelihoods Mission, called DeenDayalUpadhyayaGrameenKaushalYojana (DDU-GKY). This scheme does not provide for payment of stipend to candidates trained under the scheme, including disabled persons from rural areas.

However, DDU-GKY Guidelines provides for payment of a post placement support to every candidate who gets placed in jobs. DDU-GKY provides that every State Government undertaking DDU-GKY will ear mark 3% of its DDU-GKY skill development targets for skilling Persons with Disabilities.

DDU-GKY is an ongoing scheme.
